निर्माण, आवास और संभरण मंत्री (श्री क० च० रेड्डी) : जानकारी एकत्रित की जा रही है और सदन की मेज़ पर रख दी जायेगी ।

Export of Chemicals

1806. Shri Ram Krishan Gupta: Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to Starred Question No. 875 on the 13th December, 1960 and state:

(a) whether Government have since received the report from the delegation sent to Middle East Africa to step up the export of chemicals to that region; and

(b) if so, the main recommendations thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). The Report received only a few days back is under examination.

Small Scale Industries in Rourkela Steel Project Area

1807. Shri Ram Krishan Gupta: Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to Starred Question No. 889 on the 13th December, 1960 and state:

(a) whether the report regarding the setting up of small scale industries around the Rourkela Steel Project area has been prepared; and

(b) if so, whether a copy would be laid on the Table?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). A draft report on the survey of Rourkela Area for the setting up of small scale industries was prepared and is being revised in the light of discussions held with the State Government of Orissa and Hindustan Steel Private Ltd., during January, 1961.

Export of Iron Ore to European Countries

1808. Shri Ram Krishan Gupta: Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to Starred Question No. 868 on the 13th December, 1960 and state the result of efforts made for enlarging iron ore exports to European countries?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (i) Agreement has been concluded with Rumania for export of 2 lakh tons of iron ore during 1961 to be increased gradually to one million tons by 1966.

(ii) Sales have been made of 1,50,000 of iron ore to Italy and 2,00,000 tons to West Germany during 1960-61.

(iii) The exports during 1960 to European countries have increased to 12:46 lakh tons as against 10:20 lakh tons during 1959.

गाय की आंतों का निर्यात

१८०९. **श्री प्रकाशवीर शास्त्री** : क्या **वाणिज्य तथा उद्योग** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मुरादाबाद में गाय की आंतों की बड़े परिमाण में बिक्री होती है ;

(ख) क्या सरकार को विदित है कि यह कारोबार करने वाले व्यापारी किन-किन देशों को गाय की आंतें निर्यात करते हैं और गत पांच वर्षों में प्रत्येक देश को कितना और कितने मूल्य का निर्यात किया गया ; और

(ग) उक्त अवधि में इस व्यापार से कितनी विदेशी मुद्रा की आय हुई ?

उद्योग मंत्री (श्री मनुभाई शाह) : (क) से (ग). जिन पशुओं को "खाल निकाले जाने वाले पशु" की श्रेणी में रखा जा सकता है उन की आंतें बहुत से केन्द्रों में उपलब्ध हैं । सरकारी आंकड़ों में गाय

की आंतों के निर्यात का लेखा अलग नहीं रखा जाता है। भारत से भिन्न-भिन्न देशों को १९५७ से पशुओं की खालों का जो निर्यात किया गया वह इस प्रकार है :—

देश	१९५७		१९५८		१९५९		१९६०	
	परि०	मूल्य	परि०	मूल्य	परि०	मूल्य	परि०	मूल्य
ब्रिटेन	४	६						
स्पेन	५६०	७२०	६७७	६८७	१४७४	१२६८	१३७२	१२५३
पुर्तगाल	३४	५७	८६	१०१	३९९	३३०	२५०	२३५
प० जर्मनी	११	४९			२१	२५		
अन्य देश	३९	५६	११४	६६	१७७	१३३	४७	५१
योग .	६४८	८३६	८७७	८५४	२०३१	१७५६	१६६९	१५३९

परिमाण--हंडरवेटों में

मूल्य--हजार रुपयों में

(१९५७ से पहले के आंकड़े उपलब्ध नहीं हैं)

दिल्ली का औद्योगिक सर्वेक्षण

१८१०. **श्री भक्त दर्शन:**
श्री नवल प्रभाकर:
श्री वी० चं० शर्मा:

क्या **वाणिज्य तथा उद्योग** मंत्री १७ नवम्बर, १९६० के अतारांकित प्रश्न संख्या २५१ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) दिल्ली में जो औद्योगिक सर्वेक्षण किया जा रहा था उसमें अब तक क्या प्रगति हुई है ; और

(ख) इस कार्य के कब तक पूरा होने की आशा है ?

उद्योग मंत्री (श्री मनुभाई शाह) : (क) दिल्ली प्रशासन ने फरवरी, १९६१ तक ४४५५ औद्योगिक कारखानों का सर्वेक्षण किया ।

(ख) सर्वेक्षण के शीघ्र ही पूरे हो जाने की आशा है और उसके बाद आंकड़ों की तालिकायें बनायी जायेंगी ।

State Trading Corporation

1811. **Shri A. M. Tariq:**
Shri Rameshwar Tantia:
Shri Pangarkar:

Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to Unstarred Question No. 33 on the 14th November, 1960 and state:

(a) whether the consideration of amending the Articles of Association of the State Trading Corporation of